

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA). 109 (ND)/ 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.09.2017**

Name of the Company: M/s Action Capital Pvt. Ltd. And M/s Action
Overseas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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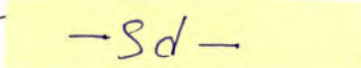
For the Petitioner (s) : None

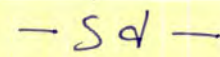
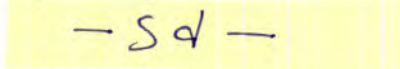
For the Respondent (s) : None

ORDER

No time left in view of the Special Bench constituted in which one of
us (Member, J) is a member.

Adjourned to 12th September, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**